

SHRI M.L. FOTEDAR: It is mica. In Andhra Pradesh in mica illegal mining in mica takes place. It is not only in Maharashtra but in other places also. I am widening the scope of the question and the reply. That is why a Committee was appointed on 31st March 1987, under the Chairmanship of the Controller General of Indian Bureau of Mines, Nagpur. The representatives of seven State Government are on this Committee the States of Assam, Bihar, Gujarat, Karnataka Madhya Pradesh, Maharashtra and Rajasthan. This Committee has examined the question of illegal mining of such minerals which are prohibited or which are reserved or which are major minerals. This Committee is expected to submit its report by the end of this month.

After this committee submits its report, we will examine it and come with appropriate proposals. At the moment, the rules pertaining to the illegal mining say that the mining of a particular major or minor mineral is illegal. About the unaprovised transportation of the mineral the rule is silent. After the committee report becomes available, we will certainly plug the loopholes in the rules.

SHRI AJAY MUSHRAN: Dolomite is the technical name for marble and soft marble which is found in very great quantities in areas around Jabalpur. As a matter of fact, mining to a large extent is going on there. There have been cases of illegal mining and even mining by blasting in that area long time ago was there but that has been arrested now. There is no illegal mining taking place at the moment, so that those areas also do not fall in line with those States where illegal mining is going on?

Secondly, because of the illegal mining, the legal mining gets affected, so far as the quantum of dolomite available and how much are you allowing people to extract, that is, in proportion to dolomite which is expected to be there? What I want to know from

the hon. Minister is, is there any thinking for getting the quantities available now, assess as well as intensification of the security in those areas like our area where there is no illegal mining, to make sure that no illegal mining takes place?

SHRI M.L. FOTEDAR: The hon. Member is aware and I am grateful to him for giving the information that illegal mining of dolomite is not taking place in Madhya Pradesh. As per the information I have, my information is that there is no illegal mining at least of dolomite taking place in the district of Jabalpur. We have very rich reserves of dolomite mineral in Madhya Pradesh.

So far as the question of security is concerned, it has not come to our notice that the right of the miner owners or any person who is dealing with this is being infringed upon. If the Hon. Member gives me any specific instance, we will write to the State Governments to provide the necessary security under law. As the hon. Member is aware, it is the State Government which launch prosecutions, and it is the State Governments which detect these things. If he gives me the necessary information I will certainly write to the State Government concerned. So far as the second question about the reserves of dolomite is concerned, we have assessed the reserves of dolomite in the country. If the hon. Member wants me to give the State-wise figures, I will certainly provide that. But so far as Madhya Pradesh is concerned, the estimated reserves in Madhya Pradesh are 1726 million tonnes.

Mr. Deputy-Speaker: Next question.
Shri Prakash V. Patil Absent.

Shri V. Krishna Rao.

NDDC Aid for Dairy Development

*703. **SHRI V. KRISHNA RAO:**
SHRI S.M. GURADDI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Corporation (NDDC) has sought aid from West Germany to improve the dairy infrastructure facilities including artificial insemination of cows in the States of Tamil Nadu, Kerala and Karnataka;

(b) if so, the quantum of aid sought and agreed to;

(c) whether any programme has been prepared by NDDC to provide artificial insemination facilities in all the cooperative milk societies in these States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) No, Sir.

(b) Does not arise.

(c) and (d). There is an ongoing programme for artificial insemination in the areas covered under Operation Flood Programme in Tamil Nadu, Kerala and Karnataka. As on December, 1987, 11 out of the 773 Dairy Cooperative Societies (DCS) in Kerala, 1540 out of 5798 DCS in Tamil Nadu and 1515 out of 4161 DCS in Karnataka were providing artificial insemination services.

SHRI V. KRISHNA RAO: In the reply, the hon. Minister has stated that the National Dairy Development Corporation has not sought any aid from West Germany. But, have you sought aid from World Bank or any other country and if so, the quantum of aid sought and agreed to.

SHRI SHYAM LAL YADAV: I would like

to inform the hon. Member that in the question, he had asked, whether the NDDC has sought aid from West Germany. That is why, I said that NDDC has not sought any aid so far. But, under Indo German bilateral programme, the National Dairy Development Board has imported 800 heifers and 80 bulls from January to March 1987; and another 200 heifers are likely to be imported by the end of 1988. Besides that, there is a Swiss aided Dairy Development Project for Northern Kerala, comprising of six Districts, are to be covered and the agreement for first phase costing Rs. 6.60 crores is cleared by EFC and an agreement has been signed on 25th September 1987; and a gift of 100 Spanish Holstein heifers to NDDC by her Royal Highness Prince Irene of Spain has agreed, to and these heifers arrived at Bangalore Airport on 9th March 1988.

SHRI V. KRISHNA RAO: In the artificial insemination programme, it has been mentioned that in Kerala only 11 Societies out of 773 Societies have been covered; in Tamil Nadu, out of 5798 Societies, 1540 societies have been covered only; and in Karnataka, out of 4,161 societies, only 1,515 societies have been covered. How much time do you require to cover all the societies?

SHRI SHYAM LAL YADAV: Sir, this artificial insemination programme is going on through the Dairy Cooperative Societies and this programme is covered under Operation Flood since its inception from June 1987. I would like to inform the hon. Member that a large number of Cows have been covered. We have covered in the country 4,635.62 thousand Cows. So, in that way, this Operation Flood is going on throughout the country and during Operation Flood III we expect to cover 266 Districts in all. This programme is going on in a phased basis covering the entire country.

SHRI T. BASHEER: Sir, in this artificial insemination programme, the position of

Kerala is very back. In Kerala, only 11 out of 773 Dairy Cooperative Societies are covered for artificial insemination programme. I would like to know why this is so and what is the reason for that? Further, I would like to know whether the Government propose to have some special schemes to see that the entire area in Kerala is covered.

SHRI SHYAM LAL YADAV: I have just replied that out of 773 Cooperatives organised in Kerala, 11 have already been covered, and under the Operation Flood III we are taking up more areas as and when the funds are being made available. In Kerala, the breed has also not been very good and that was one of the reasons. Otherwise, we shall try to cover the entire area in this programme.

WRITTEN ANSWERS TO QUESTIONS

Internal Debt

* 674. DR. D.N. REDDY: Will the Minister of FINANCE be pleased to state:

(a) the total amount borrowed by Government as part of internal debt under capital receipts in the budget from the financial year

1975-76 to 1987-88, year wise,

(b) the share of banks, public financial institutions, Government companies, non-Government public Ltd. companies, companies registered under section 26 of M.R.T.P. Act and individuals, in the said amount so favoured each year from 1975-76 to 1987-88; and

(c) the total interest paid by Government on total internal liabilities each year from 1975-76 to 1987-88?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). The market loans raised from 1975-76 to 1987-88 and the party-wise details of initial subscriptions in each of these years as reported by Reserve Bank of India are given in the statement 1 below.

(b) The expenditure of the Central Government towards interest on its total internal debt liabilities from 1975-76 to 1987-88 is given years-wise in the statement - II given below.